

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 114(ND)/2017

IN THE MATTER OF:

**M/s Heng Zang & Anr.
And**

.... APPLICANT / PETITIONER

M/s Huiyuda technology India PvtLtd.&ors.

RESPONDENT

SECTION:

Under Section 241(1)-242(4)

Order delivered on 23.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**


For the APPLICANT / PETITIONER :-

For the RESPONDENT :- Mr. U. K Singhal, Advocate
Mr. Neha Lakhwara, CS
Mr. Akshit Gupta, CS

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the respondents, the matter is posted for hearing on 28th August 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**